

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.176 of 2014 & Appeal No. 177 of 2014

Dated: 22nd August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal No.176 of 2014

**GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal
Mr. Udit Seth

Counsel for the Respondent(s): Ms. Saurav Aggarwal
Mr. Sarthak Nayak for R-1

Appeal No.177 of 2014

**GAIL India Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal
Mr. Udit Seth

Counsel for the Respondent(s): Ms. Sonali Malhotra for R-1
Ms. Soumi Guha

ORDER

Learned Counsel for the Respondent seeks some time to file the Reply. Accordingly, he is directed to file the Reply after serving copy on the other side on or before 23rd September, 2014.

Post the matter on **23.09.2014 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg